

**JUDGMENTS FOR THE MONTH OF DECEMBER, 2015**

<b>Sl No</b>	<b>Date of Judgment</b>	<b>CASE NO.</b>	<b>PARTIES' NAME</b>	<b>SUBJECT</b>	<b>JUDGMENT DELIVERED BY</b>
1	1 <sup>st</sup>	<a href="#"><u>MFA 50/2004</u></a>	NATIONAL INSURANCE CO LTD VS ABDUL KARIM AND ORS	Appeals under the Workmen Compensation Act, 1923	HON'BLE MR. JUSTICE N. CHAUDHURY
2	1 <sup>st</sup>	<a href="#"><u>WP(C) 2212/2008</u></a>	M/S. OMEGA ADVERTISING AGENCY (PRESS) PVT. LTD. AND ANR. VS THE STATE OF ASSAM AND ORS	Other Civil Rules relating to other Writ Petitions	THE HON'BLE MR JUSTICE HRISHIKESH ROY
3	1 <sup>st</sup>	<a href="#"><u>RFA 37/2009</u></a>	SRI NARENDRA CHANDRA ROY VS SMT. MANJULA BALA ROY	Other First Appeals	HON'BLE MR. JUSTICE N. CHAUDHURY
4	1 <sup>st</sup>	<a href="#"><u>WP(C) 2929/2009</u></a>	ABHAY KUMAR DEKA VS THE STATE OF ASSAM AND ORS	Selection and appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE MANOJIT BHUYAN
5	1 <sup>st</sup>	<a href="#"><u>WP(C) 1946/2011</u></a>	ANADAR DOLEY VS THE STATE OF ASSAM AND ORS	Minor punishment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE MANOJIT BHUYAN
6	2 <sup>nd</sup>	<a href="#"><u>RFA 38/2009</u></a>	SMTI. TANUJA BARUAH VS STATE BANK OF INDIA & ANR	Appeals against Original Decrees	HON'BLE MR. JUSTICE N. CHAUDHURY
7	2 <sup>nd</sup>	<a href="#"><u>WP(C) 5818/2009</u></a>	ARUP KUMAR DAS & ANR VS THE STATE OF ASSAM AND ORS	Selection and appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE UJJAL BHUYAN
8	2 <sup>nd</sup>	<a href="#"><u>WP(C) 3324/2012</u></a>	ARUP KUMAR DAS & ANR VS THE STATE OF ASSAM AND ORS	Selection and appointment with respect to State Govt Employees	HON'BLE MR. JUSTICE UJJAL BHUYAN
9	3 <sup>rd</sup>	<a href="#"><u>WP(C) 1624/2008</u></a>	SRI MONORANJAN PATHAK VS THE ASSAM STATE ELECTRICITY BOARD AND ORS	Retirement benefits with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	HON'BLE MR. JUSTICE SUMAN SHYAM
10	3 <sup>rd</sup>	<a href="#"><u>RSA 177/2009</u></a>	ATUL CH. SAIKIA VS GAUTAM BORAH & 2 ORS	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE N. CHAUDHURY
11	3 <sup>rd</sup>	<a href="#"><u>WP(C) 4612/2011</u></a>	ABDUL GOFUR MONDAL VS THE STATE OF ASSAM AND ORS	Seniority with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE T. VAIPHEI, CHIEF JUSTICE (ACTING)
12	3 <sup>rd</sup>	<a href="#"><u>WP(C) 6109/2012</u></a>	ABDUL GOFUR MONDAL VS STATE OF ASSAM & ORS.	Provincialisation of staff of schools	HON'BLE MR. JUSTICE T. VAIPHEI, CHIEF JUSTICE (ACTING)
13	3 <sup>rd</sup>	<a href="#"><u>WP(C) 2272/2013</u></a>	ABDUL GOFUR MONDAL VS THE STATE OF ASSAM AND 12 ORS	Provincialisation of staff of schools	HON'BLE MR. JUSTICE T. VAIPHEI, CHIEF JUSTICE (ACTING)
14	3 <sup>rd</sup>	<a href="#"><u>WP(C) 6590/2014</u></a>	ABDUL GOFUR MONDAL VS THE STATE OF ASSAM & 12 ORS	Provincialisation of staff of schools	HON'BLE MR. JUSTICE T. VAIPHEI, CHIEF JUSTICE (ACTING)

15	3 <sup>rd</sup>	<a href="#">WP(C) 1538/2015</a>	SHAHINUR ALOM VS THE STATE OF ASSAM AND 3 ORS	Managing Committee of aided Schools	HON'BLE MR. JUSTICE MANOJIT BHUYAN
16	3 <sup>rd</sup>	<a href="#">WP(C) 3779/2015</a>	HANIF ALI & 64 ORS VS THE STATE OF ASSAM AND 19 ORS	Managing Committee of aided Schools	HON'BLE MR. JUSTICE MANOJIT BHUYAN
17	3 <sup>rd</sup>	<a href="#">WP(C) 4555/2015</a>	BODRUL ISLAM CHOWDHURY VS THE STATE OF ASSAM AND 3 ORS	Selection and appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE T. VAIPHEI, CHIEF JUSTICE (ACTING)
18	4 <sup>th</sup>	<a href="#">MACApp. 19/2010</a>	AJOY RAJKHOWA VS CHITRA DEVI	Appeals from motor accident claims tribunal	HON'BLE MR. JUSTICE N. CHAUDHURY
19	4 <sup>th</sup>	<a href="#">MACApp. 304/2010</a>	NATIONAL INSURANCE CO. LTD. VS SMT.ANITA RANI CHANDA & ORS	Appeals from motor accident claims tribunal	HON'BLE MR. JUSTICE N. CHAUDHURY
20	7 <sup>th</sup>	<a href="#">Intest.Cas. 3/2010</a>	KHARGAPANI BARMAN VS SURESH DEKA & ANR	Other First Appeals	HON'BLE MR. JUSTICE N. CHAUDHURY
21	7 <sup>th</sup>	<a href="#">WP(C) 5134/2015</a>	ANOWARA BEGUM VS THE STATE OF ASSAM AND 14 ORS	No confidence motion passed by Panchayat	HON'BLE MR. JUSTICE MANOJIT BHUYAN
22	8 <sup>th</sup>	<a href="#">CRP 86/2004</a>	M/S HATIGARH TEA ESTATE LTD. & ORS VS AJIT CHALIHA	Civil Revision against orders passed by Civil Court in suits	HON'BLE MR. JUSTICE N. CHAUDHURY
23	8 <sup>th</sup>	<a href="#">WP(C) 4077/2007</a>	MD TAIUDDIN AHMED VS THE STATE OF ASSAM AND ORS	Salary and allowances with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA
24	8 <sup>th</sup>	<a href="#">WP(C) 2278/2011</a>	MD. MIZANUR RAHMAN & 4 ORS VS THE STATE OF ASSAM AND ORS	Settlement of land	THE HON'BLE MR JUSTICE HRISHIKESH ROY
25	8 <sup>th</sup>	<a href="#">WP(C) 2595/2013</a>	MAHESH TANTI VS THE STATE OF ASSAM AND 5 ORS	Provincialisation of staff of schools	THE HON'BLE MR. JUSTICE A.K. GOSWAMI
26	9 <sup>th</sup>	<a href="#">WP(C) 4725/2006</a>	YADUBANSH SINGH VS THE STATE OF ASSAM & ORS	Regularisation of ad hoc appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE MICHAEL ZOTHANKHUMA
27	10 <sup>th</sup>	<a href="#">Crl.Rev.P. 320/2005</a>	SANTIRAM SAIKIA AND ORS VS STATE OF ASSAM	Criminal Revisions against orders passed in trial cases	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
28	10 <sup>th</sup>	<a href="#">Crl.Rev.P. 128/2006</a>	RANGENDRA PALAK VS PRAHLAD CHUTIA AND ORS	Other Criminal revisions	HON'BLE MRS. JUSTICE R.K. PHUKAN
29	10 <sup>th</sup>	<a href="#">Crl.Rev.P. 243/2006</a>	SRI ARUP HALOI VS THE STATE OF ASSAM	Other Criminal mis. Cases under Section 482	HON'BLE MRS. JUSTICE R.K. PHUKAN
30	10 <sup>th</sup>	<a href="#">Crl.Rev.P. 400/2006</a>	SRI MAHADEV SARMA VS THE STATE OF ASSAM	Other Criminal mis. Cases under Section 482	HON'BLE MRS. JUSTICE R.K. PHUKAN
31	10 <sup>th</sup>	<a href="#">WP(C) 5181/2011</a>	RAJEN KR. DAS VS STATE OF ASSAM & ORS.	Other Civil Rules relating to other Writ Petitions	THE HON'BLE MR JUSTICE HRISHIKESH ROY

32	10 <sup>th</sup>	<a href="#">WP(C) 3161/2012</a>	BARUN CH. DAS & ANR. VS THE STATE OF ASSAM AND ORS	Major punishment with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
33	10 <sup>th</sup>	<a href="#">WP(C) 4996/2013</a>	BAHARUL ISLAM VS THE STATE OF ASSAM AND 4 ORS	Selection and appointment with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE T. VAIPHEI, CHIEF JUSTICE (ACTING)
34	10 <sup>th</sup>	<a href="#">WP(C) 4699/2014</a>	MAHBUB AHMED LASKAR VS THE STATE OF ASSAM AND 5 ORS	Other service matters with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
35	10 <sup>th</sup>	<a href="#">WP(C) 6492/2015</a>	DR. HOMESWAR KALITA VS THE STATE OF ASSAM AND 3 ORS	Transfer with respect to Service of Teachers of Provincialized Schools	HON'BLE MR. JUSTICE M. R. PATHAK
36	14 <sup>th</sup>	<a href="#">MACApp. 71/2011</a>	THE NEW INDIA ASSURANCE CO. LTD. VS TOKHESWAR BORA AND ORS	Appeals from motor accident claims tribunal	HON'BLE MR. JUSTICE N. CHAUDHURY
37	14 <sup>th</sup>	<a href="#">MACApp. 142/2011</a>	THE NATIONAL INSURANCE COMPANY LTD. VS SMTI NAMITA DEKA & 4 ORS	Appeals from motor accident claims tribunal	HON'BLE MR. JUSTICE N. CHAUDHURY
38	14 <sup>th</sup>	<a href="#">WP(C) 2451/2014</a>	SMTI HAPPY GOGOI VS THE STATE OF ASSAM AND 7 ORS	Other service matters with respect to State Govt Employees	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
39	15 <sup>th</sup>	<a href="#">Crl.Pet. 55/2014</a>	PANKAJ CHOUDHURY VS THE STATE OF ASSAM AND 2 ORS	Criminal Revisions for quashing of criminal proceeding	THE HON'BLE MR. JUSTICE P.K. SAIKIA
40	16 <sup>th</sup>	<a href="#">MACApp. 130/2011</a>	ORIENTAL INSURANCE CO. LTD. VS NARAYAN BHUYAN AND ORS	Appeal from Railway Claims Tribunal	HON'BLE MR. JUSTICE N. CHAUDHURY
41	16 <sup>th</sup>	<a href="#">WP(C) 1250/2014</a>	ABU TALEB VS THE UNION OF INDIA & 3 ORS	Orders of Foreigners Tribunal/Illegal Migrant(D) Tribunal	HON'BLE MR. JUSTICE B.K. SHARMA HON'BLE MR. JUSTICE MANOJIT BHUYAN
42	17 <sup>th</sup>	<a href="#">MFA 301/2010</a>	THE UNION OF INDIA VS M/S U.M.F. INDUSTRIES LTD.	Appeal from Railway Claims Tribunal	HON'BLE MR. JUSTICE N. CHAUDHURY
43	17 <sup>th</sup>	<a href="#">WP(C) 2660/2014</a>	GS 164900A PHARMACIST PRAMOD KUMAR SINGH & 7 ORS VS THE UNION OF INDIA & 4 ORS	Salary and allowances with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
44	18 <sup>th</sup>	<a href="#">MACApp. 65/2011</a>	SMTI. LUNA DEVI AND ANR VS THE NATIONAL INSURANCE CO. LTD., AND ORS	Appeals from motor accident claims tribunal	HON'BLE MR. JUSTICE N. CHAUDHURY

45	18 <sup>th</sup>	<a href="#">MACApp. 66/2011</a>	MS. NAZIRA BEGUM AND 4 ORS VS THE NATIONAL INSURANCE CO. LTD. AND ORS	Appeals from motor accident claims tribunal	HON'BLE MR. JUSTICE N. CHAUDHURY
46	18 <sup>th</sup>	<a href="#">MACApp. 247/2012</a>	NATIONAL INSURANCE COMPANY LIMITED VS LUNA DEVI AND 4 ORS	Appeals from motor accident claims tribunal	HON'BLE MR. JUSTICE N. CHAUDHURY
47	18 <sup>th</sup>	<a href="#">Crl.A. 24/2013</a>	AZGAR ALI & ANR VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MR. JUSTICE P.K. SAIKIA HON'BLE MRS. JUSTICE R.K. PHUKAN
48	18 <sup>th</sup>	<a href="#">WA 322/2015</a>	KODDUS ALI @ KUDDUS ALI & 3 ORS VS THE UNION OF INDIA & 4 ORS	Writ Appeals under the Gauhati High Court Rules	THE HON'BLE MR. JUSTICE P.K. SAIKIA THE HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
49	18 <sup>th</sup>	<a href="#">WA 329/2015</a>	SHAMELA KHATUN @ SHUBALA KHATUN VS THE UNION OF INDIA & 3 ORS	Writ Appeals under the Gauhati High Court Rules	THE HON'BLE MR. JUSTICE P.K. SAIKIA THE HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
50	18 <sup>th</sup>	<a href="#">WP(C) 114/2015</a>	MUNINDRA CHANDRA DEKA VS THE STATE OF ASSAM AND 5 ORS	Other service matters with respect to Service of Local Bodies, Banks, State & Central Public Sector Undertaking, Statutory Bodies and Universities and Institutions	THE HON'BLE MR. JUSTICE UJJAL BHUYAN
51	21 <sup>st</sup>	<a href="#">CRL.A(J) 25/2015</a>	SAHADEV THOMAS VS THE STATE OF ASSAM	Criminal Appeals (Jail)	HON'BLE MR. JUSTICE A.K. GOSWAMI HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
52	21 <sup>st</sup>	<a href="#">RSA 267/2015</a>	MEHTAB HUSSAIN @ DIPU & ANR VS SRI MAHENDRA BAGARIA & ANR	Second Appeals arising out of suits for title and/or injunction	HON'BLE MR. JUSTICE SUMAN SHYAM
53	22 <sup>nd</sup>	<a href="#">Crl.Rev.P. 203/2006</a>	HERAMBA HANDIQUE VS THE STATE OF ASSAM	Criminal Revisions in respect of orders passed in cases	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
54	22 <sup>nd</sup>	<a href="#">WP(C) 706/2009</a>	SRI PRODIP BARUAH VS THE STATE OF ASSAM AND ORS	Eviction from House	HON'BLE MR. JUSTICE SUMAN SHYAM
55	22 <sup>nd</sup>	<a href="#">WP(C) 753/2009</a>	M/S SANJIBANI DRUGS CENTRE AND ANR VS THE STATE OF ASSAM AND ORS	Challenge to Orders passed by dist. & state govt. authority	HON'BLE MR. JUSTICE SUMAN SHYAM
56	22 <sup>nd</sup>	<a href="#">Crl.A. 247/2012</a>	SAFIQUR RAHMAN VS THE STATE OF ASSAM	Appeals against conviction for offences under IPC	HON'BLE MRS. JUSTICE RUMI KUMARI PHUKAN
57	23 <sup>rd</sup>	<a href="#">Intest.Cas. 4/2009</a>	KRISHNA DAS CHOUDHURY & ORS VS MUSTT. PRABIN RAHMAN HAZARIKA & ORS	Other First Appeals	HON'BLE MR. JUSTICE N. CHAUDHURY
58	23 <sup>rd</sup>	<a href="#">RSA 91/2009</a>	SANJOY KR. BARUAH VS PRADIP KR. GOSWAMI	Second Appeals arising out of suits for title and/or injunction	THE HON'BLE MR JUSTICE SUMAN SHYAM

59	23 <sup>rd</sup>	<a href="#"><u>W.P.(CrI.) 5/2014</u></a>	HOLIRAM BORDOLOI (IN JAIL) VS THE UNION OF INDIA & 4 ORS	Other Habeas Corpus petitions.	HON'BLE MR JUSTICE T. VAIPHEI, CHIEF JUSTICE (ACTING) THE HON'BLE MR. JUSTICE C.R. SARMA
60	23 <sup>rd</sup>	<a href="#"><u>WP(C) 2098/2014</u></a>	MRS. KABITA NAZIR SAIKIA VS THE STATE OF ASSAM AND 4 ORS	Seniority with respect to Service of Teachers of Provincialized Schools	HON'BLE MR JUSTICE T. VAIPHEI, CHIEF JUSTIC(ACTING)